



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.09.2023

### **NOTICE**

Please take notice that the following matters adjourned on 11.09.2023 in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1185 of 2022 & I.A. No. 4477 of 2022 & 1780, 2830 of 2023  (PH)	Chandan Mishra Suspended Director of Sinnar Thermal Power Ltd. Vs. Shapoorji Pallonji & Co. Pvt. Ltd. & Anr.	11.09.2023	03.10.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar